

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal(AT) (Insolvency) No. 853 of 2019

IN THE MATTER OF:

Mr. Gursharan Singh **...Appellant**

Vs

The State Trading Corporation of India Ltd. & Anr. **....Respondents**

Present:

For Appellant: Mr. Nikhil Nayyer Sr. Advocate along with Mr. Naveen Kumar Choudhary, Mr. Prabhat Kumar, Mr. Divayanshu and Mr. Sourav Gupta, Advocates.

For Respondents: Mr. Shivankar, Advocate for Respondent No. 3

ORDER

11.02.2020 Respondent No. 1 and Respondent No. 2 to file Affidavit along with documents in reply to the Application for condonation of delay in filing the Appeal. The same may be filed by 24.02.2020. Rejoinder, if any, may be filed by the Appellant by 02.03.2020.

List the delay condonation Application for hearing in 'Orders' category on **5th March, 2020.**

[Justice A.I.S. Cheema]
Member (Judicial)

[Justice Anant Bijay Singh]
Member (Judicial)

(Kanthi Narahari)
Member(Technical)